INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF THIRD MEMBER MATTERS, PART HEARD MATTERS, SPECIAL CONSTITUTION AND STAY APPLICATIONS

FOR 12-JUNE-2025 (THURSDAY)

BEFORE SHRI NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER

						PART HEARD MATTERS AT 2.30 PM		
Srl	A	ppeal	Numbe	er	Assmt. Year	Assessee	Bench	Remarks
1	ITA	3106	MUM	2023	2019- 20	[D] SAARRTHI REALTY AND INFRA LIMITED LIABILITY PARTNERSHIP	G	
2	ITA	3108	мим	2023	2019- 20	[D] SARVAPRIYA LEASING PVT. LTD.	G	
3	ITA	3109	мим	2023	2018- 19	[D] SARVAPRIYA LEASING PVT. LTD.	G	

BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER

						CLARIFICATION MATTERS After Completion of Regular Bench		
Sri	A	ppeal	Numbe	er	Assmt. Year	Assessee		Remarks
1	ITA	4671	мим	2023	2020- 21	[A] POLYCAB INDIA LIMITED (E-FILED)	С	e-filed
2	ITA	4672	мим	2023	2019- 20	[A] POLYCAB INDIA LIMITED (E-FILED)	С	e-filed
3	ITA	4673	мим	2023	2018- 19	[A] POLYCAB INDIA LIMITED	С	

BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER AND SHRI OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER

					CLARIFICATION MATTERS AT 2.30 PM			
Srl	Appea	l Numb	er,	Assmt. Year	Assessee		Bench	Remarks
1	ITA 777	MUM	2012	2008- 09	[A] SIEMENS AKTIENGESELLSCHAFT		н	

BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER

						CLARIFICATION MATTERS AT 2.30 PM		
Srl	Srl Appeal Number		er	Assmt. Year	Assessee	Bench		
1	ITA	4034	мим	2024	2016- 17	[D] MANBHARI CONSTRUCTIONS PRIVATE LIMITED (E-FILED)	D	e-filed
2	со	289	мим	2024	2016- 17	[A] MANBHARI CONSTRUCTIONS PRIVATE LIMITED (E-FILED)	D	e-filed

Assistant Registrar 11-Jun-2025